

Defective Case Register from 2025-10-29 to 2025-10-29

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-WP(C)/44471/2025	DEBIPRASAD MOHANTY	2025-10-29	Address of the Opp no-2 not correctly mentioned in the cause title.
2	D-CMAPL/43431/2025	ABINASH ROUTRAY	2025-10-29	AU fee Rs 2.25/- to be paid. Reference certificate not furnished.
3	D-WP(C)/43208/2025	JEEVANJYOTI MOHANTY	2025-10-29	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
4	D-WP(C)/44661/2025	KABIRAJ PRADHAN	2025-10-29	1-COURT FEE IS DEFICIENT. 1.D.c.fee of Rs.18/- to be paid in cause title.2.L.T.I. of Raghunath Pradhan not attested by the Adv on V.nama.
5	D-WP(C)/44468/2025	ARIJEET MISHRA	2025-10-29	4-AFFIDAVIT/VERIFICATION NOT PROPER. Paragraph not correctly mentioned in the I.A of the affidavit.
6	D-WP(C)/44332/2025	NIHAL RATH	2025-10-29	Receipt Showing Serv.copy To Vigilance not Filed
7	D-WP(C)/44032/2025	PRAFULLA KUMAR KAR	2025-10-29	.Subject Code Not Furnished .
8	D-RVWPET/44428/2025	SADASIVA PATRA (1)	2025-10-29	AU fee Rs 2.25/- to be paid. 2.Code Incorrect. 3.Legible copy of page no. 12 to be filed.
9	D-WP(C)/44323/2025	NIHAL RATH	2025-10-29	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 22 to 25 and 36 not neat.
10	D-WP(C)/43915/2025	BIBHU PRASAD DAS	2025-10-29	Page31 not legible.
11	D-WP(C)/43951/2025	DEVI PRASAD DASH	2025-10-29	1.Name and address of the petitioner in V. nama does not tally with the cause title.2.Hologram of Rs. 50/- not affixed on v.nama
12	D-WP(C)/43888/2025	DR.NIRANJAN SWAIN	2025-10-29	Date not mentioned in the v.nama.Honble Address of the Court not correctly mentioned..Petition not correctly addressed to Honorable Court
13	D-WP(C)/43927/2025	DEBASIS SAHOO	2025-10-29	14-NOT PROPERLY INDEXED.
14	D-CONTC/43840/2025	ADV.	2025-10-29	WP(c) no. mentioned in the top of the index not correct.ii) Sl no. of the petition not correct.iii)Reference certificate not furnished.iv) Postal receipt not filed. For further SR.
15	D-WP(C)/43884/2025	DR.NIRANJAN SWAIN	2025-10-29	Date not mentioned in the v.nama.Honble Addresss not correctly mentioned in the I.A of

				the Petition 2..Petition not correctly addressed to Honorable Court
16	D-WP(C)/44027/2025	PRATIK DASH	2025-10-29	1. Date of representation under Annexure-2 does not tally with Index and para-10 of the petition.
17	D-CONTC/43844/2025	ADV.	2025-10-29	i) Reference certificate not furnished.ii) Age of the petitioner in cause title not tally with affidavit.iii) paragraph sl . no. not correct in petition and affidavit.iv) Postal receipt not filed. v) For further SR.
18	D-LAA/33200/2025	NAMITA PATTANAIK	2025-10-29	Put up for further S.R after disposal of I.A for payment of D.C.Fee of Rs.2979/- for computing the period of limitation.
19	D-CMAPL/36083/2025	DURGA PRASAD JENA	2025-10-29	1.Period of Delay 53 days 2.AU fee Rs 2.25/- to be paid. 3.Provision of Law Incorrect. 4. Code Not furnished. 5.Synopsis and date chart are not filed. 6.Reference certificate not furnished.
20	D-WP(C)/43847/2025	TAPAN KUMAR BISWAL	2025-10-29	Date of copy of representation vide annex-2 not tally with Index.
21	D-WP(C)/44033/2025	GYANA RANJAN SETHI	2025-10-29	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Date of representation dated.27.01.2020 under Annexure-4 does not tally with Index and para-6 of the petition.
22	D-RVWPET/44224/2025	GAGAN BIHARI SINGH	2025-10-29	Put up for SR after filing of c. copy of impugned.
23	D-WA/44168/2025	SASWAT DAS,A.G.A	2025-10-29	Status of the respondents not furnished.
24	D-WP(C)/43878/2025	DR.NIRANJAN SWAIN	2025-10-29	4-AFFIDAVIT/VERIFICATION NOT PROPER. Fathers name not mentioned in the affidavit.Date not mentioned in the v.nama.Honble address of the Court in the I.A of the petition not correctly mentioned. 2..Petition not correctly addressed to Honorable Court
25	D-WP(C)/43880/2025	BRUNDABAN ROUT	2025-10-29	4-AFFIDAVIT/VERIFICATION NOT PROPER. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Paragraph not correctly mentioned in the affidavit.
26	D-WP(C)/43872/2025	SANDHYARANI PANI	2025-10-29	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Occupation not mentioned in the affidavit.
27	D-WA/44170/2025	SASWAT DAS,A.G.A	2025-10-29	Status of the respondent not furnished.
28	D-WP(C)/43892/2025	DR.NIRANJAN SWAIN	2025-10-29	.Petition not correctly addressed to Honorable Court. Date not mentioned in the v.nama.
29	D-WP(C)/44071/2025	GANESH PRASAD SAMAL	2025-10-29	Welfare fund of Rs.50/- not paid

30	D-WP(C)/44069/2025	LOKANATH RATH	2025-10-29	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. page no. 38 and 39 not neat
31	D-ABLAPL/33204/2025	MANORANJAN MUDULI	2025-10-29	P.S number not mentioned in the cause title.
32	D-WP(C)/43869/2025	DR.NIRANJAN SWAIN	2025-10-29	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Date not mentioned in the v.nama.Honble Address of the Court not correctly mentioned. 2..Petition not correctly addressed to Honorable Court
33	D-CRLMC/33050/2025	MANORANJAN MISHRA	2025-10-29	4-AFFIDAVIT/VERIFICATION NOT PROPER. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Synopsis and Date chart not alphabetic paginated in Index.2. Name of Father of the deponent not correctly furnished on declaration in the petition and I.A.
34	D-WP(C)/44329/2025	PRASHANTA KUMAR NAYAK	2025-10-29	20-VERNACULAR CERTIFICATE NOT FURNISHED.
35	D-ABLAPL/33207/2025	SIDDHARTH GOUTAM DAS	2025-10-29	.Subject Code incorrectly Mentioned
36	D-ABLAPL/33083/2025	NIRANJAN PANDA	2025-10-29	G.R case number not mentioned in the petition copy.Page12 16 17 and 18 not proper arranged.Name of the adv not mentioned capital letter in the v.nama.
37	D-CRLMC/33124/2025	GOPAL KRUSHNA NANDA	2025-10-29	1.C.Copy of G.R.Case No.113 of 2015 to be filed.
38	D-WP(C)/44384/2025	ARIJEET MISHRA	2025-10-29	4-AFFIDAVIT/VERIFICATION NOT PROPER. Serial no-4 I.A of the affidavit not correctly mentioned.Paragraph not correctly mentioned in the I.A of the affidavit.
39	D-ABLAPL/33166/2025	SURYAKANTA DASMOHAPATRA	2025-10-29	Date of copy of FIR not tally with Index.
40	D-RSA/41247/2025	SANJEEV UDGATA	2025-10-29	1. Period of Delay 636 days 2.Age of Appellant No-1(d) not furnished in the Memo. of Appeal.
41	D-ABLAPL/33103/2025	SAROJ KUMAR DASH	2025-10-29	Name of father of Deponent mentioned in Point No.2 of Affidavit not correct.
42	D-BLAPL/33331/2025	BIJAY KUMAR BEHERA	2025-10-29	Honble court not tally with Rejection order and cause title
43	D-WP(C)/44412/2025	PRADEEP KUMAR MAHAPATRA	2025-10-29	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED

44	D-WP(C)/44328/2025	BAIDHAR SAHOO	2025-10-29	20-VERNACULAR CERTIFICATE NOT FURNISHED.
45	D-LAA/41214/2025	SOUMYAKANTA MOHAPATRA	2025-10-29	1.Valuation of the Appeal be clearly furnished and C.fee be payable accordingly.2. O.Ps No-2 to 87 not made Parties in this Appeal. Put up for further S.R after rectification.
46	D-ARBP/43806/2025	ANUP KUMAR PATTNAIK	2025-10-29	1. Nomenclature not correctly furnished Sl. no. 3 in Index. 2. 2nd and 3rd lines to be deleted in Index Synopsis, Date chart Cause title and page no.12 of the Arbitration petition.
47	D-LAA/41219/2025	SOUMYAKANTA MOHAPATRA	2025-10-29	1.Valuation be clearly furnished and C.Fee be Payable accordingly.2.O.Ps No-2 to 87 not made Parties in this Appeal.3.I.A filed for dispensing with the C.Copy of the Trial Court.Put up for further S.R after disposal of I.A and rectification.
48	D-WP(C)/44442/2025	DIGAMBARA MISHRA	2025-10-29	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
49	D-CMP/44184/2025	DEEPALI MAHAPATRA	2025-10-29	The discrepancy in the name of O.P-9 as per Trial Court be reconciled
50	D-BLAPL/33133/2025	BHARAT BHUSAN ROUTRAY	2025-10-29	1. As per index page nos. 10 and 12 not found. 2.page no.19 21 23 and 27 are not neatly legible.
51	D-WP(C)/43661/2025	SATYABRATA SENAPATI	2025-10-29	Page nos.19 21 23 31 33 35 37 and 39 not neat and legible.
52	D-BLAPL/33131/2025	KARUNAKAR NAYAK	2025-10-29	Age of the petitioner not tally with rej.order.
53	D-CONTC/44264/2025	ADV	2025-10-29	CAUSE TITLE OF W.P(C) NO. 24340/2025 BE FILED. THEN PUT UP FOR SR
54	D-BLAPL/32924/2025	BIJAY KUMAR MISHRA	2025-10-29	1.C.T. Case No. mentioned in the Cause Title,petition and Prayer portion does not tally with that of rejection order.
55	D-ABLAPL/33162/2025	JYOTIRMAYA SAHOO	2025-10-29	1. P.S. Case No.G.R. case No. and Lower Court mentioned in the Cause Title do not tally with those of Prayer portion
56	D-WP(C)/44210/2025	DEBIDUTTA MOHAPATRA	2025-10-29	1. Page no 16 not legible .
57	D-WP(C)/44096/2025	ASWINI KUMAR DASH	2025-10-29	.Subject Code incorrectly Mentioned
58	D-TRPCRL/33176/2025	SANJIB KUMAR BHANJADEO	2025-10-29	prayer is not proper place
59	D-WP(C)/44290/2025	BIKRAM SENAPATI	2025-10-29	page no. 100 not available
60	D-ABLAPL/33135/2025	PURNA CHANDRA MOHARANA	2025-10-29	Date of FIR mentioned in Date chart as 22.02.25, which is not correct.
61	D-ABLAPL/33203/2025	TAPAN KUMAR BISWAL	2025-10-29	i) page no. 9 not legible.
62	D-WP(C)/44173/2025	JASPREET KAUR	2025-10-29	Court fee Rs.10.00 not paid in V>Nama.
63	D-ABLAPL/33192/2025	SURYAKANTA DASH	2025-10-29	i) Sl. no. -2 of the affidavit not correct.ii) page no. 19 containing sl. no. 20 not in proper place.

64	D-BLAPL/33022/2025	GOPINATH MISHRA	2025-10-29	1. The Lower Court mentioned in the Cause Title and petition where the case is pending is not correctly mentioned. 2. CT case No. mentioned in the Prayer portion is not correct. 3. Page Nos. 53 and 54 are wanting in Annexure 3.
65	D-MACA/44135/2025	PRASANTA KUMAR MAHALI	2025-10-29	Period of Delay 241 days
66	D-CRLMC/33188/2025	DIBYA PRAKASH MISHRA	2025-10-29	1. Certified copy of annex-2 not filed. 2. Subject code not correctly furnished in Assessment Slip.
67	D-ABLAPL/33138/2025	LULU JENA	2025-10-29	Name of father of Petitioner in Affidavit not tally with C.T. and Vakalatanama.
68	D-CRLREV/33249/2025	SATYA NARAYAN MISHRA 4	2025-10-29	3-AUTHENTICATION FEE IS DEFICIENT. authentication fee Rs 4.40 /- not paid 2.C. copy of ICC No 880/2020 not filed 3.Good ground certificate not furnished. 4. Status of parties not furnished in cause title
69	D-ABLAPL/33113/2025	SMRUTI RANJAN ROUT	2025-10-29	1. Occupation of the Deponent not mentioned. 2. Annexure 3 not marked.
70	D-MATA/38053/2025	BYOMAKESH TRIPATHY	2025-10-29	Code not indicated
71	D-ABLAPL/33144/2025	TARA PRASAD MOHAPATRA	2025-10-29	Synopsis not signed.
72	D-CRLMA/32106/2025	ADV.	2025-10-29	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED C. copy of order are not page mark well as Index.
73	D-CRLMC/33190/2025	BIDESHI KUMAR GHADEI	2025-10-29	1. Prayer of the CRLMC not correctly furnished
74	D-BLAPL/33066/2025	ANIRUDHA DAS	2025-10-29	29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION
75	D-WP(C)/44410/2025	ALOK KUMAR MOHANTY	2025-10-29	THE ADDRESS OF RESPONDENT NO-1 NOT FURNISHED IN THE CAUSE TITLE.
76	D-WP(C)/43973/2025	SUPRIYA PATRA	2025-10-29	Rule 8 of OHC PIL rules not complied with.
77	D-CRLMC/33196/2025	DIBYA PRAKASH MISHRA	2025-10-29	1. Date of order not correctly furnished in Prayer of the petition.
78	D-MACA/44421/2025	MADHUSMITA KANUNGO	2025-10-29	date of judgement may be typical error
79	D-ABLAPL/33173/2025	DEBI PRASAD DASH	2025-10-29	1.Petitioner No. 2 has not signed in the V.Nama and the surname of the father of the petitioner No.1 and name of the father of petitioner No.2 not correctly mentioned in V.Nama
80	D-MACA/27040/2025	SUSANT KUMAR MOHANTY	2025-10-29	AU fee Rs 2/ not paid

81	D-WP(C)/44478/2025	SURESH KUMAR JENA	2025-10-29	Rule-8 of O.H.C.P.I.L. rule not complied with.
82	D-CRLMC/33243/2025	BISWAJIT RANJAN TRIPATHY	2025-10-29	1. Page nos. 14 and 15 not legible
83	D-BLAPL/33080/2025	HEMANTA KUMAR MOHANTA	2025-10-29	i) Sl. no. -5 of the affidavit not correct.ii) Page no. 10 not legible.iii) Order dtd.of annexure -2 in Book mark not correct.
84	D-WP(C)/44398/2025	LAXMINARAYAN PATEL	2025-10-29	14-NOT PROPERLY INDEXED.
85	D-WP(C)/43686/2025	GOKULANANDA SAHU	2025-10-29	1. R.P.Case No. under Annexure-4 does not tally with para-5 of the petition
86	D-BLAPL/33067/2025	ANIRUDHA DAS	2025-10-29	29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION
87	D-ABLAPL/32740/2025	BISHWARANJAN SAHU	2025-10-29	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. page no.21 partially neat.
88	D-BLAPL/33082/2025	PRAVAT KUMAR MUDULI	2025-10-29	31-As per standing order the details of victim/informant shall not be mentioned in the petition. For further SR
89	D-WP(C)/44075/2025	DINESH KUMAR PANDA	2025-10-29	1.Pages no 13 and 14 not legible.
90	D-BLAPL/32923/2025	PRABIR KUMAR RAY	2025-10-29	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Court fee on Affidavit is not correctly filed. 2.Paragraphs in the petition have not been mentioned in the declaration under the Affidavit.
91	D-WP(C)/43896/2025	PRAFULLA KUMAR MOHAPATRA	2025-10-29	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page no 40 41 to be replaced.
92	D-BLAPL/33165/2025	DEBADUTTA KANUNGO	2025-10-29	Honble Court not tally with cause title and Rejection order.
93	D-WP(C)/44014/2025	RABI NARAYAN MISHRA	2025-10-29	1.OD-07-AD-6899 mentioned in the cause title and para-3 body of the petition not tally with under Annex-2.Coy not served on S.C.(T).
94	D-WP(C)/43989/2025	PRAKASH KUMAR JENA	2025-10-29	Address of the petitioner in cause title not tally with affidavit and in I.A.)
95	D-CONTC/44265/2025	ADV.	2025-10-29	REFERENCE CERTIFICATE NOT FURNISHED
96	D-CRLMC/33114/2025	ANUPAM DASH	2025-10-29	31-As per standing order the details of victim/informant shall not be mentioned in the

				petition. 1. Put up for SR after removal of defects.
97	D-CRLMC/32894/2025	DEBASIS SAHOO	2025-10-29	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. C.Copy of F.I.R.to be filed.2.As per F.I.R.and cause title,Nomenclature of the case G.R. (G.N.)not mentioned in the prayer of the petition and Synopsis.
98	D-ABLAPL/33148/2025	LAXMIDHAR MAHAPATRA	2025-10-29	Synopsis and Date Chart not page marked.
99	D-BLAPL/33224/2025	PRATIK DASH	2025-10-29	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Page nos.19 to 21 not neat and legible.
100	D-BLAPL/33090/2025	SANJIB KUMAR BHANJADEO	2025-10-29) Date of rejection order not correct in annexure -2 mentioned in petition and Book mark.ii) Annexure -2 not mentioned in rejection order.iii) father name of the petitioner in cause title not tally with rejection order.
101	D-BLAPL/33094/2025	BISHNU PRASAD PRADHAN	2025-10-29)Name of the trial court mentioned in cause title not tally with prayer of the petition.
102	D-CRLREV/32012/2025	BIJAYA KUMAR RAGADA	2025-10-29	1. Period of Delay 147 days delay. limitation petition not filed. 2.Court Fee Rs 6/- not paid 3. Good ground certificate not furnished. 4 .Petition and Annexures not correctly paginated along with Index.
103	D-CRLMC/33071/2025	AJIT CHANDRA MOHAPATRA	2025-10-29	1. Name of the Father / Husband of the petitioner no. 4 not furnished in cause title. 2. ANNEXURE number not correctly furnished in last line of Prayer of the petition and 13 th line in para no.1 of the I.A. petition
104	D-STREV/44262/2025	KANANBALA ROY CHOUDHURY	2025-10-29	Period of Delay 107 days. I.A. not filed. i) Grounds not furnished. ii) Good ground certificate not furnished. iii) SA no. wrongly mention in list of dates.
105	D-CRLREV/32964/2025	SURYAKANTA DWIBEDI	2025-10-29	Put up SR after filing the consolidation petition.
106	D-WP(C)/44321/2025	DR. BINODA KUMAR MISHRA	2025-10-29	Page no. 14 not neat.
107	D-CRLA/32611/2025	DILIP KUMAR MISRA	2025-10-29	This may be registered as CRLREV.
108	D-CONTC/44298/2025	ADV.	2025-10-29	Provision of Law Not correct.
109	D-CRLA/33065/2025	NIRANJAN LENKA	2025-10-29	Nomenclature not correct
110	D-CONTC/44306/2025	ADV.	2025-10-29	Provision of Law Not proper.cause title of W.P. (c) no16255/25 to be filed.
111	D-ABLAPL/33119/2025	SARAT KUMAR JENA	2025-10-29	Certificate at page 6 not signed.

112	D-CRLMC/33089/2025	SHYAM SUNDAR CHHUALSINGH	2025-10-29	1. Name of the opp. party not furnished in V.nama.
113	D-ABLAPL/33159/2025	RABINDRA PRASAD PATNAIK	2025-10-29	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. D.C.fee Rs. 50/- to be paid on v.nama.
114	D-ABLAPL/33149/2025	PITAMBAR JENA	2025-10-29	Name and Address of Informant and her husband appearing in Para 2 be redacted.
115	D-WP(C)/43640/2025	AJIT KUMAR MOHANTY	2025-10-29	Page nos.20 21 not neat and legible.
116	D-CRLA/32324/2025	ASWINI SAHOO	2025-10-29	This may be registered as CRLLP
117	D-WP(C)/44025/2025	NIRANJAN LENKA	2025-10-29	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. page no.34 not neatly legible.2. I.A. no.1252/23 in annex.5 (a), not correctly mentioned in the index.3. sl.4 of affidavit in I.A not proper
118	D-WP(C)/43643/2025	HRUDANANDA MOHAPATRA	2025-10-29	Copy of the representation dated 01.04.2025 mentioned in the Index(Anx-3) does not tally with the Para-7 body of the petition and under Anex-3.
119	D-CONTR/32981/2025	ADV.	2025-10-29	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED IT MAY BE REGISTERED AS CONTC.
120	D-WP(C)/43653/2025	DIPTI RANJAN BHOKTA	2025-10-29	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
121	D-ABLAPL/33246/2025	DIBYA PRAKASH MISHRA	2025-10-29	i)H.C.B.A.M.W.S. of Rs. 50/ not paid.
122	D-ABLAPL/33092/2025	BIRAJA PRASAD NANDA	2025-10-29	Name of P.S. not mentioned in the address of the Pet. in C.T.
123	D-WP(C)/44479/2025	ASWINI KUMAR DASH	2025-10-29	Date not correctly mentioned in index and petition in annexure -1
124	D-CONTC/30570/2025	AMIT KUMAR NATH	2025-10-29	COPY OF DISP. OF W.P(C) ORDER WITH CAUSE TITLE OF PETITIONER HEMANTA PANI BE FILED
125	D-WA/44171/2025	SUKANTA KUMAR DALAI	2025-10-29	i) Status of the parties not furnished. ii) Delete the name of the Honble Judge in para no. 5.
126	D-WP(C)/44018/2025	SANDEEP RATH	2025-10-29	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. DECLARATION IN AFFIDAVIT NOT CORRECT.2. ANNEX.4 NOT CORRECTLY MENTIOND IN PAGE NO.18.
127	D-ABLAPL/33262/2025	KSHIROD KUMAR PAHIL	2025-10-29	i) Page 13 not properly scanned.
128	D-WA/44419/2025	SUKANTA KUMAR DALAI	2025-10-29	i) Status of the parties not furnished. ii) Para no. EE repeat in grounds.
129	D-ABLAPL/33031/2025	BIPLAB KUMAR TRIPATHY	2025-10-29	31-As per standing order the details of victim/informant shall not be mentioned in the

				petition. S.R WILL BE MADE AFTER REMOVAL DEFECT.
130	D- CONTC/44319/2025	SUBHADUTTA ROUTRAY	2025-10- 29	1.counsel not mentioned his enrollment no mobile no and full name in index and affidavit.2. Declaration not mentioned and paragraphs not correct.
131	D- CONTC/42267/2025	SANTOSH KUMAR NANDA	2025-10- 29	i) Vernacular certificate not furnished in CONTC petition and I.A. ii) Cause title in wp(c) no.36988 of 2022 to be filed. Put up for SR after removal of defects.
132	D-WP(C)/44021/2025	BINAYA KUMAR MOHANTY	2025-10- 29	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Page no. 23 partially neat.2 c.copy of annex.5 and 7 no properly arranged.
133	D- CRLMC/33145/2025	BIDYADHAR PANDA	2025-10- 29	.Subject Code incorrectly Mentioned
134	D-WP(C)/43910/2025	BAIJAYANTI MOHANTY	2025-10- 29	page no. 20 not neat
135	D- ABLAPL/33158/2025	PRABHAT KUMAR PARIDA	2025-10- 29	4-AFFIDAVIT/VERIFICATION NOT PROPER. SL.NO.4 OF AFFIDAVIT NOT PROPER..Petition not correctly addressed to Honorable Court
136	D-WP(C)/44023/2025	PRASANNA KUMAR RATH	2025-10- 29	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Declaration not correct in I.A. 2.page nos. 90 and 91 are not neat.
137	D- CRLREV/33216/2025	KOUSIK ANANDA GURU	2025-10- 29	Put up SR after filing of C. copy of D.V. case 287/2020 along with to be paginated in Index.
138	D-WP(C)/44060/2025	SRINIVAS MOHANTY	2025-10- 29	Annexures not reflected in petition
139	D-CMP/44180/2025	AVIJIT PAL	2025-10- 29	Question of maintainability
140	D-CRLA/32993/2025	KARUNAKAR GAYA	2025-10- 29	Put up for S.R.after redacting the name of informant from the appeal memo
141	D-LAA/33196/2025	NAMITA PATTANAIK	2025-10- 29	1.D.C.Fee of Rs 2544 /- to be Paid 2.Put up for further S.R after disposal of I.A No-175/2025 for payment of D.C.Fee for computing the period of limitation
142	D- CRLMC/32752/2025	AJAYA KUMAR MOHARANA	2025-10- 29	1. Date of F.I.R under Annexure-1 does not tally with Index and para-2 of the petition.
143	D-WP(C)/43917/2025	ANUGRAHA NARAYAN SAMANTRAY	2025-10- 29	1-COURT FEE IS DEFICIENT. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Court fee Rs.6.00 to be paid
144	D- ABLAPL/33163/2025	PRANAB RANJAN CHHATOI	2025-10- 29	31-As per standing order the details of victim/informant shall not be mentioned in the

				petition.
145	D-CRLA/33100/2025	BASANTA KUMAR DAS	2025-10- 29	Put up for S.R. after redacting the name of father of victim from appeal memo

DEFECTIVE REPORT LIST				
DEFECTIVE REPORT OF 29-10-2025 (CASES FILED BEFORE 2024)				
Sl no.	Filing Number	Case Number	Advocate for Petitioner/Caveator	Defects as per S.R.